

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2332  
TO BE ANSWERED ON 12.03.2026**

**OCCUPATIONAL SAFETY**

**2332. SHRI RAGHAV CHADHA:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the number of workplace accidents and fatalities reported in construction, mining, transport and manufacturing sectors during the last five years, year-wise, sector-wise and State-wise;**
- (b) whether compliance with occupational safety standards is uniformly enforced across States, including inspection frequency, violation counts and enforcement actions;**
- (c) the details regarding deterrent penalties imposed on repeat violators, along with fines, prosecutions and closure orders;**
- (d) the trends in accident rates relative to workforce size and safety training coverage; and**
- (e) the measures taken by Government to strengthen reporting, monitoring and capacity-building for occupational safety?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (e): The Central Government has enacted the Occupational Safety, Health and Working Conditions (OSH&WC) Code, 2020, which has come into force on 21.11.2025 to regulate occupational safety, health and working conditions of the persons employed in registered establishments related to different industries including construction, factories, mining, transport etc. The OSH & WC Code 2020 mandates the Central Government to notify standards on occupational safety and health for workplaces related to factory, mine, dock work, beedi and cigar, building and other construction work and other establishments to maintain the uniformity across the States.**

**The OSH & WC Code 2020 and rules, regulations and standards framed thereunder are implemented by the appropriate government. In case of violations of any of the provisions thereof, Chief Inspector cum Facilitator of the appropriate Government is empowered to initiate penal action. The data regarding deterrent penalties imposed on repeat violators, along with fines, prosecutions and closure orders are not maintained centrally.**

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**The OSH&WC Code, 2020 mandates *inter-alia* the employers to provide training to ensure health and safety to all employees. Further, Directorate General Factory Advice Service and Labour Institutes (DGFASLI), Dattopant Thengadi National Board for Workers Education and Development and V. V. Giri National Labour Institute are also providing capacity building trainings to employees and workers for occupational safety and health. Labour Codes specific on-line training programs are also provided through Integrated Government Online Training (IGoT).**

**The State-wise details of accidents and fatalities in case of construction (Central sphere), mining and factories are at Annexure-I, Annexure-II and Annexure III respectively. The details of accidents and fatalities in case of transport sector are not maintained centrally.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 2332 FOR 12.03.2026 BY SHRI RAGHAV CHADHA REGARDING OCCUPATIONAL SAFETY.**

**The State-wise data of workers died due to accident at work-site in the Central Sphere under Building & Other Construction Workers (RE&CS) Act, 1996 for the Last Five Years**

S.N o.	Name of States/Uts	2021		2022		2023		2024		2025	
		No. of Workers		No. of Workers		No. of Workers		No. of Workers		No. of Workers	
		No. of Accidents	Died								
1	Gujarat	3	3	7	4	5	3	5	5	3	3
2	Rajasthan	0	0	5	5	3	3	3	7	5	4
3	West Bengal	10	9	17	6	13	9	10	7	11	10
4	Karnataka	4	3	2	3	2	2	2	1	2	2
5	Odisha	3	1	7	2	16	6	8	4	12	8
6	Himachal Pradesh	5	5	2	4	0	0	0	0	0	0
7	Punjab	1	1	0	0	0	0	0	0	3	3
8	Haryana	1	1	0	0	0	0	1	1	2	2
9	Jammu & Kashmir	1	0	0	0	4	4	4	12	4	6
10	Chandigarh	0	0	0	0	0	0	0	0	0	0
11	Tamilnadu	2	2	1	1	3	4	6	6	3	3
12	Kerala	1	1	1	1	6	4	3	3	5	5
13	Uttrakhand	4	3	2	3	1	9	1	1	1	1
14	Jharkhand	3	7	2	4	3	8	3	6	2	2
15	Assam	0	0	4	4	3	1	1	1	2	2
16	Manipur	0	0	1	1	0	0	0	0	0	0
17	Arunachal Pradesh	0	0	1	1	0	0	1	1	6	6
18	Mizoram	0	0	13	13	25	24	0	0	0	0
19	Meghalaya	0	0	0	0	1	1	0	0	0	0
20	Andhra Pradesh	0	0	5	6	2	3	4	6	1	6
21	Telangana	1	0	0	0	1	2	1	1	0	0
22	Madhya Pradesh	0	0	3	3	3	3	1	1	3	4
23	Uttar Pradesh	0	0	0	0	2	2	4	3	4	4
24	Delhi	5	3	5	5	3	3	2	1	1	1
25	Bihar	9	9	8	9	8	8	10	12	7	6
26	Maharashtra	9	9	4	4	10	11	7	7	11	17
27	Goa	1	1	1	1	1	0	3	6	1	1
28	Chhattishgarh	3	4	2	2	3	2	4	7	4	4

Source: Central Labour Commissioner (Central)

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 2332 FOR 12.03.2026 BY SHRI RAGHAV CHADHA REGARDING OCCUPATIONAL SAFETY.****Details of Accidents and Fatality in mines (Coal and Non-coal) during the last five year.**

<b>Year</b>	<b>Name of State</b>	<b>No of Fatal Accidents</b>	<b>Fatality</b>
2021	Andhra Pradesh	6	16
	Assam	2	2
	Chhattisgarh	7	7
	Gujarat	2	3
	Jharkhand	9	11
	Karnataka	2	3
	Madhya Pradesh	9	9
	Maharashtra	4	4
	Odisha	5	5
	Rajasthan	7	10
	Tamil Nadu	3	4
	Telangana	7	13
	Uttar Pradesh	3	3
	West Bengal	10	11
2022	Andhra Pradesh	5	5
	Assam	1	1
	Chhattisgarh	4	4
	Gujarat	1	3
	Haryana	1	5
	Jharkhand	11	12
	Karnataka	6	10
	Kerala	1	1
	Madhya Pradesh	8	9
	Maharashtra	0	0
	Odisha	3	3
	Rajasthan	12	14
	Tamil Nadu	1	1
	Telangana	5	7
Uttar Pradesh	2	4	
West Bengal	3	3	
2023	Andhra Pradesh	3	4
	Assam	0	0
	Chhattisgarh	4	4
	Gujarat	0	0
	Jharkhand	12	13
	Karnataka	3	3
	Madhya Pradesh	8	8
	Maharashtra	5	7
	Odisha	7	9
	Rajasthan	4	6
	Tamil Nadu	3	3
	Telangana	8	8
	Uttar Pradesh	4	4
	West Bengal	5	5
2024	Andhra Pradesh	0	0
	Assam	1	1
	Chhattisgarh	7	7
	Goa	0	0
	Gujarat	1	1
	Jharkhand	6	7

	Karnataka	5	6
	Madhya Pradesh	13	16
	Maharashtra	4	4
	Odisha	7	7
	Rajasthan	7	8
	Tamil Nadu	4	4
	Telangana	8	9
	Uttar Pradesh	4	7
	West Bengal	4	12
2025*	Andhra Pradesh	4	12
	Assam	2	2
	Chhattisgarh	8	9
	Gujarat	1	1
	Jharkhand	17	25
	Karnataka	7	7
	Kerala	2	3
	Madhya Pradesh	8	11
	Maharashtra	3	4
	Odisha	8	8
	Pondicherry	1	1
	Rajasthan	4	4
	Tamil Nadu	1	1
	Telangana	3	3
	Tripura	1	1
	Uttar Pradesh	6	7
	West Bengal	7	8

Source: Director General of Mines Safety (DGMS)

\*Provisional

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 2332 FOR 12.03.2026 BY SHRI RAGHAV CHADHA REGARDING OCCUPATIONAL SAFETY.**

State /UT-wise details of fatal injuries occurred during calendar year 2020-2024 in registered factories.

Sl.	State/UT	2020	2021	2022	2023	2024
1	Andaman and Nicobar Islands	NIL	NIL	NIL	NIL	NIL
2	Andhra Pradesh	66	65	76	71	59
3	Arunachal Pradesh	NIL	NIL	NIL	NIL	NIL
4	Assam	10	4	8	9	8
5	Bihar	12	17	4	4	12
6	Chandigarh	NIL	NIL	NIL	NIL	NIL
7	Chhattisgarh	84	82	78	74	119
8	Daman and Diu & Dadar and Nagar Haveli	5	#	#	#	#
9	Delhi	9	6	36	6	21
10	Goa	6	2	5	6	5
11	Gujarat	212	235	240	221	188
12	Haryana	35	14	22	19	37
13	Himachal Pradesh	8	2	#	#	#
14	Jammu and Kashmir	2	2	3	3	#
15	Jharkhand	16	26	23	26	21
16	Karnataka	45	46	43	53	60
17	Kerala	14	12	9	22	20
18	Lakshadweep	*	*	*	*	*
19	Madhya Pradesh	26	30	36	33	35
20	Maharashtra	154	180	178	190	157
21	Manipur	NIL	NIL	NIL	NIL	NIL
22	Meghalaya	1	1	3	2	NIL
23	Mizoram	NIL	NIL	#	NIL	#
24	Nagaland	NIL	NIL	NIL	NIL	NIL
25	Odisha	47	36	54	54	47
26	Puducherry	1	4	5	4	3
27	Punjab	28	#	9	37	#
28	Rajasthan	23	19	32	25	46
29	Sikkim	*	*	*	*	*
30	Tamil Nadu	114	147	117	184	153
31	Telangana	51	50	60	65	#
32	Tripura	#	2	2	1	1
33	Uttar Pradesh	66	#	#	#	#
34	Uttarakhand	15	6	19	18	9
35	West Bengal	#	#	#	#	#
<b>Total</b>		<b>1050</b>	<b>988</b>	<b>1062</b>	<b>1127</b>	<b>1001</b>

**Source:** Data collected by DGFASLI from States / UTs.

\* No registered factories in this State/UTs.

# Data not reported by the CIF / DISH.

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**State/UTs wise details of non-fatal injuries occurred during calendar year 2020-2024 in registered factories.**

Sl.	State/UT	2020	2021	2022	2023	2024
1	Andaman and Nicobar Islands	57	41	39	30	18
2	Andhra Pradesh	62	60	95	75	88
3	Arunachal Pradesh	#	NIL	NIL	NIL	NIL
4	Assam	19	40	38	22	26
5	Bihar	22	14	14	24	25
6	Chandigarh	#	NIL	NIL	NIL	NIL
7	Chhattisgarh	117	117	77	71	80
8	DD & DNH	29	#	#	#	#
9	Delhi	4	19	47	9	23
10	Goa	32	29	33	41	24
11	Gujarat	560	621	653	497	574
12	Haryana	33	24	48	40	56
13	Himachal Pradesh	18	15	#	#	#
14	Jammu and Kashmir	1	3	20	67	#
15	Jharkhand	38	35	41	41	38
16	Karnataka	215	27	254	264	338
17	Kerala	79	117	67	62	68
18	Lakshadweep	*	*	*	*	*
19	Madhya Pradesh	242	258	269	205	224
20	Maharashtra	778	793	819	818	881
21	Manipur	#	NIL	NIL	NIL	NIL
22	Meghalaya	3	NIL	3	1	5
23	Mizoram	#	NIL	#	NIL	#
24	Nagaland	#	NIL	NIL	NIL	NIL
25	Odisha	48	35	47	97	101
26	Puducherry	26	30	22	34	15
27	Punjab	40	#	23	32	#
28	Rajasthan	81	141	91	142	146
29	Sikkim	*	*	*	*	*
30	Tamil Nadu	120	288	205	243	317
31	Telangana	98	65	51	118	#
32	Tripura	#	NIL	1	NIL	1
33	Uttar Pradesh	69	#	#	#	#
34	Uttarakhand	41	31	49	48	48
35	West Bengal	#	#	#	#	#
<b>Total</b>		<b>2832</b>	<b>2803</b>	<b>3006</b>	<b>2981</b>	<b>3096</b>

**Source:** DGFASLI collects from States/UTs.

\* No registered factories in this State/UTs.

# Data not reported by the CIF / DISH.

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